

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 106 OF 2016

Dated: 20th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M/s. Green Energy Association
Vs.**

...Appellant(s)

Chhattisgarh State Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh
Ms. Ritika Saighal

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhas for R-1

Ms. Suparna Srivastava for R.2

Mr. Rajiv Shankar Divedi
Ms. Arpita
Mr. R. Jagdale for R.3

Ms. Divya Chaturvedi for R.4

ORDER

List the matter on **05.10.2016.**

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**